

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
LOK SABHA
UNSTARRED QUESTION NO. 4177
ANSWERED ON- 29/03/2022

TRAINING PROGRAMMES FOR ELECTED REPRESENTATIVES

†4177. SHRI DEVJI M. PATEL:
SHRI SUDHAKAR TUKARAM SHRANGARE:
SHRI VIJAY BAGHEL:
SHRI ARUN SAO:
SHRI RANJEETSINGH HINDURAO NAIK NIMBALKAR:

Will the Minister of PANCHAYATI RAJ be pleased to state:-

- (a) whether training programmes are organized for the elected representatives on the subjects like constitutional and legislative provisions related to working of Panchayati Raj Institutions (PRIs), e-governance, financial management, commitment towards sustainable development goals and problems of livelihood;
- (b) if so, the total number and the details of the training programmes organised, State-wise and district-wise particularly in Rajasthan, Maharashtra and Chhattisgarh including Bilaspur, Mungeli and Gaurela-Pendra-Marwahi districts; and
- (c) the details of the steps taken for the implementation of ‘Rashtriya Gram Swaraj Abhiyan’ (RGSA) at the district level, State-wise particularly in Rajasthan, Maharashtra including Latur district and Chhattisgarh?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) & (b) Yes Sir. Under the Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) being implemented since 2018-19, the Ministry has been providing financial support to States/ Union Territories (UTs) for various activities relating to strengthening of Panchayats including Capacity Building and Training (CB&T) of Elected Representatives (ERs), Panchayat Functionaries (PFs) and other stakeholders of Panchayats. The training area covers Panchayat Governance, Panchayat Finance, formulation & monitoring of Gram Panchayat Development Plans (GPDP), Own Source Revenue generation, various schemes of Government, subjects

relating to Sustainable Development Goals (SDGs) such as Primary health & immunisation, Nutrition, Education, Sanitation, Water conservation etc. and role of Panchayat therein. Details of participants trained across the States including Rajasthan, Maharashtra and Chhattisgarh under the scheme during 2021-22 is attached as **Annexure**. District-wise details are not maintained centrally.

(c) For effective implementation of the scheme for enabling the Panchayati Raj Institutions (PRIs) to implement the RGSA in a meaningful, concerted and result oriented manner, a Framework for Implementation of RGSA has been prepared and shared with the States. Under the scheme funds are released to States as per Annual Action Plan (AAP) containing various activities meant for strengthening of panchayats, submitted by States/ UTs and as approved by Central Empowered Committee of RGSA as per scheme guideline and instructions of Government regulating the subject matter. The funds are released to States/ UTs as a whole and not on districts basis. The progress of implementation is monitored through meetings, field visits of senior Officers. A Management Information System (MIS) has been rolled out to for appraisal of AAP and monitoring of progress. Further, a Training Management Portal (TMP 2.0) has also been put in place for capturing training progress.

Annexure

Annexure referred to in reply to part (a) & (b) of the Lok Sabha Unstarred Question No. 4177 answered on 29/03/2022

Participants trained under the scheme of RGSA during 2021-22

Sl. No	States	Participants Trained (as on date)
1.	Andaman & Nicobar Islands	553
2.	Andhra Pradesh	155089
3.	Arunachal Pradesh	0
4.	Assam	113700
5.	Bihar	24352
6.	Chhattisgarh	42115
7.	Dadra & Nagar Haveli and Daman & Diu	223
8.	Goa	3249
9.	Gujarat	10455
10.	Haryana	4490
11.	Himachal Pradesh	18387
12.	Jammu & Kashmir	80000
13.	Jharkhand	25260
14.	Karnataka	246328
15.	Kerala	140390
16.	Ladakh	4898
17.	Lakshadweep	0
18.	Madhya Pradesh	334724
19.	Maharashtra	632686
20.	Manipur	232
21.	Meghalaya	1173
22.	Mizoram	58
23.	Nagaland	25540
24.	Odisha	27077
25.	Puducherry	0
26.	Punjab	45940
27.	Rajasthan	3164
28.	Sikkim	335
29.	Tamil Nadu	130329
30.	Telangana	3889
31.	Tripura	6708
32.	Uttarakhand	140
33.	Uttar Pradesh	116042
34.	West Bengal	378110
	Total	2575636